

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : N.N ABDUL AZEEZ & 3ORS
NAME OF THE RESPONDENT(S) : ABU ESTATES PVT LTD & 7 ORS
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

①. M. Rathan Adar
for ciba ushru

Respondents

H. Raghav

② For. T.K. Bhaskar
Priyadarshini N
Keerthi Krishna
Akshil Jain

For Petitioners

B. K.

ORDER

Counsel representing both the parties are present and submitted that the matter has been settled between the parties by way of a compromise. In this regard they have filed joint memo of compromise, signed by both the parties and their counsel, specifying the terms of settlement. The memo of compromise is taken on record. In view of the settlement entered into by both the parties, the matter is closed.



K Anantha Padmanabha Swamy
Member (Judicial)

bc